IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 203
IB-393(PB)/2023
IA-6411/2023, IA-1820/2024

IN THE MATTER OF:
Seema Malohtra (PG) **... Applicant/Petitioner**

Under Section: 94(1) of IBC, 2016

Order delivered on 15.07.2024

CORAM:
SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant **:** Mr. Vishal Ganda, Adv, Ms. Tanya Hasija, Adv, Ms. Devina Bhandari
Adv Abhishek Anand, Adv. Karan Kohli, Adv. Ishaan Dhingra in IA-1820/2024.
For the Respondent **:**

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1820/2024: Ld. Counsel for the Applicant is present physically. Ld. Counsel for the Respondent is present through video conferencing and seeks some time to file the reply. Last and final opportunity is granted to file the reply within one week.

List on 31.07.2024.

IA-6411/2023: List on 31.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)

UPASANA